THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) Yes, Sir.

(b) Some of the important considerations in this regard are: —

(i) to relieve the Agricultural Department of the distribution work so that the staff may devote their concentrated attention to the more important extension and technical functions;

(ii) to broad base the activities of the village cooperatives which so far have been providing production credit; as also to achieve better coordination between credit and the production programme of the village by extending credit in kind.

tLoss to Railway Track due to Floods in Saurashtra

◆514. SHRI P. N. RAJABHOJ: Will the Minister of RAILWAYS be pleased to state the amount of loss incurred by Government on account of the dislocation of railway track due to the floods in Saurashtra during the last one year?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): The estimated expenditure likely to be incurred on repairing the damages including the rebuilding of Bridges is rupees fifteen lakhs. The loss in traffic earnings is estimated at about Rs. 91,000.

fBocus Medical Institutions selling Diplomas in Medicine

*515. SHRI P. N. RAJABHOJ: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware that there are many bogus medical institutions in India selling diplomas in Medicine; and

tPostponed from the 30th August, 1960.

(b) if so, what action Government are taking in the matter to check such quack doctors from practising medicine?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The Government of India prepared a draft Model Bill to prevent unqualified persons from engaging in the practice of any system of medicine. The Bill was forwarded to all State Governments with the request that necessary legislation might be enacted.

CONTRABAND ARTICLES FLOWN INTO INDIA BY AREA MANAGER OF INDIAN AIRLINES CORPORATION

463. SHRI SURESH J. DESAI: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) whether it is a fact that the Area Manager of the Indian Airlines Corporation, Delhi who was the Captain of Viscount aircraft VT-DIZ, flew from England to Palam and landed at Palam on the 6th November, 1959;

(b) whether it is a fact that this aircraft carried some contraband articles such as refrigerators, etc., which were not listed and that the Palam Customs Authorities detected them and sealed them;

(c) if the answer to parts (a) and (b) above be in the affirmative, what action is being taken against the Area Manager for carrying these goods without proper authority;

(dj whether it is a fact that this Area Manager gave incorrect statement in connection with carrying of contraband articles to the Superintendent^—Preventive Officer of the Customs Authorities; and

(e) whether it is a fact that Palam Customs Superintendent Preventive Officer, has recommended a fine of Rs. 10,000 to be imposed on this officer for breach of Customs Regulations?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN) ; (a) The Area Manager of the Indian Airlines Corporation, Delhi, who was the Captain of Aircraft VT-DIZ, landed at Palam on the 10th November, 1959 (and not the 6th November, 1959).

(b) One refrigerator was found unmanifested. This was seized by the Customs authorities. The markings on the package indicated that the refri gerator belonged to an Engineer of the Indian Airlines Corporation.

(c) For not entering the refrigerator in the manifest, the Assistant Collector of Customs, New Delhi, had issued a strong warning to the Captain, who filed a supplementary manifest. As regards importation of the refrigerator without a licence, action is being taken by the Customs authorities against the owner, an Engineer of the Indian Airlines Corporation.

(d) Information is that the manifest was not correct, but the matter is still under consideration.

(e) No, Sir.

ग्रंग्रेजी तथा हिन्दी में प्रकाझित रिपोर्ट तथा पत्रिकाऐं

४६४. श्री नवाव सिंह चौहान : क्या सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृप: करेंगे कि :

(क) सामुदायिक विकास तथा सहकार मंत्रालय तथा उसके संलग्न ग्रीर ग्रधीनस्थ कार्यालयों द्वारा कौन कौन सो रिपोर्ट, पत्र-पत्रिकायें ग्रीर पुस्तिकायें प्रकाशित की जाती हैं, ग्रीर इन में से कितनी का हिन्दी रूपान्तर भी निकाला जाता है ; ग्रीर

(ख) क्या उन सब प्रकाशनों को जो प्रंग्रेजी में प्रकाशित किये जाते हैं, हिन्दी में भी प्रकाशित करने का विचार सरकार का विचार है ; और यदि हां, तो कब ?

t [Reports and Periodicals publishkb in English and Hindi

464. SHRI NAWAB SINGH CHAUHAN: Will the Minister of Community DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) the names of the reports, papers, periodicals and booklets that are published by the Ministry of Community Development and Co operation and its attached and subordi nate offices; and how many of thea are brought out in Hindi also; and

(b) whether Government propose to bring out those publications which are published in English in Hindi also; and if so, when?!

सामुदायिक विकास तथा सहकार मंत्री कें सभा संसदीय सचिव (श्रीएस० डी० मिश्र): (क) विवरण सभा-पटल पर रखा जाता है।

(ख) केवल अप्रंप्रेजी में छपने वाले प्रतिवेदनों, पत्रिकाओं ग्रादि के हिन्दी संस्करण निकालने का अभी कोई प्रस्ताव नहीं ।

विवरण

प्रतिवेंदनों, पत्रिकाम्रों म्रादि के नाम

१. सामुदायिक विकास	
विभाग का वार्षिक	
प्रतिवेदन ।	(ग्रंग्रेजी)
२. सहकार विभाग का	
वार्षिक प्रतिवेदन ।	(अंग्रेजी)
३. वार्षिक प्रतिवेदनों के	0 3
संक्षेप ।	(ग्रंग्रेजी तथा
	हिन्दी)
४. सामुदायिक विकास	
के वार्षिक सम्मेलन	
की मुख्य सिफारिशें	
ग्रौर फैसलें।	(ऋंग्रेजी)

†[] English translation.